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GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT LOK SABHA UNSTARRED QUESTION NO. 813 ANSWERED ON 25/07/2023

PMAY-G IN JHARKHAND

813. SHRI VISHNU DAYAL RAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated, sanctioned and utilized under Pradhan Mantri Awaas
 Yojana-Gramin (PMAY-G) during the last three years and the current year, State-wise including Jharkhand;
- (b) the details of targets set and achievements made under the said yojana, State-wise;
- (c) the details and the number of houses provided so far to the poor as well as the people living below poverty line under this yojana;
- (d) whether the progress of works/projects under the yojana has been slow in some States and if so, the details thereof along with the reasons therefor and the remedial steps taken in this regard; and
- (e) the other steps taken/being taken by the Government to increase the coverage under the said yojana?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The details of Central Share released & funds utilized (including State Share) under Pradhan Mantri Awas Yojana- Gramin (PMAY-G) during the last three years 2020-21 to 2022-23 and current Financial Year 2023-24 (up to 19.07.2023), and State-wise including the State of Jharkhand is given in Annexure-I.
- (b) The State-wise targets set and achievements under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) since inception is given in Annexure-II.
- (c) The PMAY-G is being implemented with effect from 1st April 2016 to provide assistance to eligible rural households on the basis of the Socio-Economic Caste Census (SECC), 2011 and the Awaas+

2018 survey. The eligible households under PMAY-G are selected using housing deprivation, automatic inclusion and exclusion parameters. Under PMAY-G, out of a total target of 2.95 crore, a total of 2,92,37,485 houses have been sanctioned to beneficiaries and 2,40,87,848 houses have been completed under PMAY-G across the country, as of 19.07.2023. However, year-wise and State-wise details of the total funds released under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) during the last three years i.e. financial years (FY) 2020-21 to 2022-23 is given under Annexure-I.

- (d) to (e): During the period of the Covid-19 pandemic-induced nationwide lockdown, all construction activities including the construction of houses under PMAY-G got also affected. Besides, the delays are also due to delays in the release of Central & State Shares from the State Treasury to the State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, local factors, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials. The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:
 - i. Regular review of progress at the level of Ministry.
 - ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

STATEMENT REFERRED TO IN REPLY TO PARTS (a)& (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 813 TO BE ANSWERED ON 25.07.2023 REGARDING "PMAY-G in Jharkhand"

Details of State /Union Territory (UT) wise central share released and funds utilized (including state share) during the last 3 and current years (2020-21 to 2023-24)

(Rs. in crores)

					(RS.
		2020-21		2021-22	
S.No	Name of the	Central		Central	
	State/UT	share			Utilization
		Released		Released	
	Arunachal				
1	Pradesh	0	6	105	17
2	Assam	1,503	1,269	5,771	2,195
3	Bihar	6,684	10,004	3,082	5,954
4	Chhattisgarh	307	984	0	31
5	Goa	0	1	0	0
6	Gujarat	193	496	687	893
7	Haryana	0	13	0	17
	Himachal		23	33	44
8	Pradesh	11			
	Jammu And		599	123	419
9	Kashmir	796			
10	Jharkhand	3,349	3,750	1,208	4,238
11	Kerala	0	25	0	67
12	Madhya	4,566	4,069	4,510	8,047
	Pradesh		·		·
13	Maharashtra	1,310	2,434	1,250	2,004
14	Manipur	85	93	21	27
15	Meghalaya	191	186	90	73
16	Mizoram	16	14	42	6
17	Nagaland	17	2	17	20
18	Odisha	2,822	4,556	1,012	1,123
19	Punjab	49	59	18	61
20	Rajasthan	1,109	3,679	1,405	2,332
21	Sikkim	0	0	1	0
22	Tamil Nadu	79	673	929	669
23	Tripura	114	98	1,368	1,111
24	Uttar Pradesh	4,831	5,990	3,727	7,870
25	Uttarakhand	0	1	149	138
26	West Bengal	8,811	10,038	688	5,425
27	Andaman And Nicobar	17	9	0	2
28	Dadra & Nagar Haveli and Daman & Diu	0	33	0	22

29	Lakshadweep	0	0	0	0
30	Puducherry	0	0	0	0
31	Andhra Pradesh	0	0	0	0
32	Karnataka	0	0	0	0
33	Telangana	0	0	0	0
34	Ladakh	0	0	0	0
	Total	36,858	49,106	26,237	42,806

Note: PMAY-G is not implemented in Telangana & Puducherry.

S.No	Name of the State/UT	2022-23		2023-24 (As of 19.07.2023)	
		Central share Released	Utilization	Central share Released	Utilization
1	Arunachal Pradesh	70	127	51	49
2	Assam	9,142	10,913	0	2,815
3	Bihar	7,497	11,718	0	581
4	Chhattisgarh	344	822	405	710
5	Goa	0	0	0	0
6	Gujarat	912	1,005	0	702
7	Haryana	44	62	0	12
8	Himachal Pradesh	38	33	0	6
9	Jammu And Kashmir	1,032	710	0	85
10	Jharkhand	1,236	2,127	0	311
11	Kerala	70	95	0	10
12	Madhya Pradesh	6,375	11,171	0	647
13	Maharashtra	1,676	3,098	33	759
14	Manipur	161	129	0	20
15	Meghalaya	106	88	0	89
16	Mizoram	30	56	0	22
17	Nagaland	52	29	0	41
18	Odisha	1,723	311	0	2,855
19	Punjab	72	101	0	19
20	Rajasthan	2,158	3,037	0	271
21	Sikkim	1	2	0	1
22	Tamil Nadu	2,004	2,290	0	358
23	Tripura	1,264	1,325	0	592
24	Uttar Pradesh	4,777	7,317	736	1,771
25	Uttarakhand	128	173	0	39
26	West Bengal	0	1,109	0	32
27	Andaman And	0	0	0	0

	Nicobar				
28	Dadra & Nagar Haveli and Daman & Diu	0	13	0	3
29	Lakshadweep	0	0	0	0
30	Puducherry	215	0	0	0
31	Andhra Pradesh	0	88	0	264
32	Karnataka	0	0	0	33
33	Telangana	0	0	0	0
34	Ladakh	3	3	0	0
	Total	41,130	57,953	1,225	13,097

Note: PMAY-G is not implemented in Telangana & Puducherry.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 813 TO BE ANSWERED ON 25.07.2023 REGARDING "PMAY-G in Jharkhand"

State wise targets, sanctioned and completed houses since inception of the scheme i.e. 01.04.2016.

c	e. 01.04.2016.	Tauna4	u	
SI	Name of the		Houses	Total
No.	State/UT	Allocated by Ministry	Sanctioned by States/UTs	Completed
1	Arunachal Pradesh	36,241		18,693
-		19,10,197	•	
2	Assam	' ' '	· · ·	
3	Bihar	37,03,355		
4	Chhattisgarh	11,76,146		
5	Goa	257		+
6	Gujarat	6,07,515		i i
7	Haryana	29,441	·	· ·
8	Himachal Pradesh	15,457	15,457	14,265
9	Jammu And Kashmir	3,42,575	3,39,762	1,66,203
10	Jharkhand	15,92,553	15,92,517	1,533,154
11	Kerala	35,189	35,187	
12	Madhya Pradesh	38,02,248	37,58,175	35,53,934
13	Maharashtra	14,02,333	13,97,305	11,66,319
14	Manipur	1,04,897		
15	Meghalaya	1,88,533		
16	Mizoram	29,967		
17	Nagaland	49,062		
18	Odisha	27,48,459	·	
19	Punjab	40,326		
20	Rajasthan	17,19,638	·	
21	Sikkim	1,409		
22	Tamil Nadu	7,83,488	•	·
23	Tripura	3,77,533	• •	
24	Uttar Pradesh	36,15,149		
25	Uttarakhand	46,792		
26	West Bengal	45,70,082		
	Andaman And			
27	Nicobar	3,429	3,433	1,223
	Dadra & Nagar			
28	Haveli and Daman &	12,279	11,800	3,713
	Diu	'	'	_
29	Lakshadweep	45	53	44
30	Puducherry	0	_	_
31	Andhra Pradesh	2,46,435	2,46,435	53,965
32	Karnataka	3,05,129		· · · · · · · · · · · · · · · · · · ·
33	Telangana	0,00,120	_	_
34	Ladakh	3,041	3,041	_
	Total	2,95,00,000	· · · · · · · · · · · · · · · · · · ·	2,40,87,848
	Otal	2,33,00,000	2,32,37,403	<u> ~,~0,07,0+0</u>

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